

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 3691
TO BE ANSWERED ON 9TH AUGUST, 2016
ILLEGAL USE OF IMPORTED JUTE BAGS

3691. SHRI PRALHAD JOSHI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether there has been reports/complaints regarding illegal use of imported jute bags for packing foodgrains under Public Distribution System (PDS) in violation of Jute Packaging Materials Act;
- (b) if so, the details thereof; and
- (c) the corrective steps taken/proposed in this regard?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a): No, Madam. No such complaints have been received in this Department.

(b)& (c): Does not arise in view of above.
